Name of the Corporate Debtor: Sudhir Constructions Infraspace Private Limited Date of commencement of CIRP: March 03, 2023 List of creditors for claims/documents/information received uptill June 06, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

- 1-															(minount in t)
ſ	SI. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any				
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1	Bank of Maharashtra	16-03-2023	1,65,70,10,986.87	1 65 70 10 986 87	Cash Credit & Term Loan	1,65,70,10,986.87	0	No	96.25%	0	0	0	0	Note 1
		Total		1,65,70,10,986.87	1,65,70,10,986.87		1,65,70,10,986.87			96.25%	-	-	-	-	

Notes:

- Security Interest-1. Bank of Maharashtra is as per Annexure - A1
- 2 All the claims submitted has been verified and admitted on the basis of information provided by the creditors, Erstwhile Resolution Professional and information to the extent available with the RP, on the basis of our best estimate in-accordance with Regulation 14 of CIRP Regulations.
- As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

Security Interest of Bank of Maharashtra

A. Primary Security -

- i. Hypothecation of stock of construction material, work in progress and receivables.
- ii. Corporate Guarantee of Sudhir Buildtech Pvt Ltd and Sheetal Habitats Pvt Ltd
- iii. Personal Guarantee of Mr. Sharad Khandar, Mr. Shishir Khandar, Mr. Sudhirrao Khandar, Mr. Rajendra Gaikwad, Mr. Suresh Doiphode, Mr. Deoraoji Doiphode, and Mr. Suresh Kanhere

B. Collateral Security -

- i. All that piece and parcel of land bearing Tenament/Block no. 18 containing by measurement 150 sq mts being a portion of the entire land bearing kh no. 131/1, 131/3,131/4, 132/2, 21/2 of Mouza- Somalwada, PSK 44 together with the existing more than 17 years Old Residential House standing thereon covering a Built up area of 60.00 sq mts including all connections fittings, electric and water meters and all other easementry rights appurtenement and belonging thereto bearing Corporation House no. 1919-T/18, City Survey no.372 and sheet no. 341/50 of Mouza- Somalwada, situate at Mulik Complex, Wardha Road, Nagpur, Nagpur within the limit of Nagpur Municipal Corporation, Ward no. 75 in Tehsil and Distt Nagpur, owned by Sudhir Construction Infraspace Pvt Ltd.
- ii. Plot –Ph-no. 57/25, Survey no. 230/1, admeasuring 32264 sq. ft. at Raymond Chowk at Tahsil Suansar, Dist Chhindwara (MP), owned by Mr Shishir Khandar
- iii. Plot No. 4 & 21, admeasuring 9113 sq ft situated at Sahakar Wadi Mauza Wagdara, PH no. 46, Hingana Nagpur, owned by Mr Sharad Khandar & Mr Shishir Khandar
- iv. Plot no. 86, Jaihind Co-op. Soc Nagpur Sheet no.712/1, Kh no. 109, admeasuring 3000 sq ft situated at Khasra no. 109, City Survey no.558, Mouza Somalwada, Nagpur, owned by Mr Sharad Khandar
- v. All the residential apartment bearing no.201 situated on the second floor of the building known and styled as Aps Residential Apartments and standing on the plot no. 10 in the layout of Central Excise Employees Co-op Hsg Soc Ltd Nagpur having built up area 66.67 sq mtrs together with variable 11.057% undivided share and interest in the total area of the plot admeasuring about 650.25 sq mts (as per NIT release order total area about 602.93 sq mts) being a portion of the entire land bearing of Kh no.53/1-2 & 54/2, Mouza Ajni (Khurd), sheet no. 84, City Survey no. 1795, Dist Nagpur, owned by Mr Shishir Khandar

All that Residential apartment bearing no. 202 situated on the second floor of the building known and styled as Alps Residential Apartments and standing on the plot no. 10 in the layout of Central Excise Employees Co-op. Housing Soc Ltd. Nagpur having built up

area 40.00 sq mts together with 6.633% undivided share and interest in the total area of the plot admeasuring about 650.25 sq mts (as per NIT release order total area about 602.93 sq mts) being a portion of the entire land bearing of Kh no. 53/1-2 & 54/2, Mouza Ajni (Khurd) Sheet no. 84, Survey no. 1795 whithin the limits of Nagpur Improvement Trust and Nagpur Municipal Corporation, Dist Nagpur, owned by Mr Shishir Khandar

- vi. Plot no. 1 to 15, Farm group no. 30 admeasuring 78446 sq ft situated at Mouza Kolasa, Tah. Balapur Dist Akola, owned by Mr Sharad Khandar
- vii. Kh no. 174/1 adm 0.340H, 174/2 adm 0.405 H, and 21/2 adm 0.405 H ie total admeasuring 1.150 H situated in Mouza saykheda B N 374, P H N 54, RNM & Distt Pandhurna Dist Chhindwara MP, owned by Mr Sharad Khandar
- viii. The land at Kh.No. 28,80/A, 80/B, at Mouza Murzhari, Tah. Hingna Dist Nagpur and owned by M/s Sheetal Habitats Pvt Ltd. Together with the building and structure constructed or to be constructed thereon and all stock of furniture and fixture, standing, laying or being thereon.